

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 225 of 2014

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. Arun Bhatnagar Addl CE

Counsel for the Respondent(s) : Mr. G. Umamathy
Ms. R. Mekhala for MPPMCL

Mr. M. G. Ramachandran
Mr. Anand K. Ganesan for GUVNL

ORDER

The learned counsel for the Respondent No.2 and 4 seek some time to file reply. They are directed to file the same by 20.11.2014 after serving copy on the other side.

It has been informed by the learned counsel for the Appellant that the Respondent No.1 has not been served. The Appellant is directed to serve the Respondent No.1 by Dasti.

Post the matter on **28th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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